

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2715

ANSWERED ON:10.12.2012

FACILITIES TO SOLDIERS

Choudhary Shri Harish;Laguri Shri Yashbant Narayan Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the soldiers in the Army are getting facilities as per rule;
- (b) if so, whether there is a monitoring mechanism in place for the same and complaints received in this regard;
- (c) if so, the details thereof;
- (d) the number of officers found guilty for not providing these facilities in time including the details of action taken against them; and
- (e) the results achieved in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): All the soldiers in the Army are getting facilities as per their entitlement. These facilities are provided to the soldiers by their respective commands and these are monitored by chain of command as well as HQs. Complaints, whenever, received are investigated for suitable corrective measures including administrative / disciplinary action against erring personnel by the concerned commands.